

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 181  
TO BE ANSWERED ON 04.02.2019**

**TRAINING TO HILLY, BACKWARD, TRIBAL AND REMOTE AREAS**

**†181. DR. RAMESH POKHRIYAL “NISHANK”:**

**Will the MINISTER of SKILL DEVELOPMENT and ENTREPRENEURSHIP be pleased to state:**

- (a) the number of persons in various sectors who have been imparted training by the Ministry during the last five years along with the number of people who got employment;
- (b) the total fund incurred by the Government for the same during the last five years;
- (c) the details thereof, State/UT-wise;
- (d) the extent to which achievement is lagging behind the targets fixed under Skill Development programme; and
- (e) the special steps being taken by the Government in order to achieve targets in hilly, backward, inaccessible tribal and remote areas?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI ANANTKUMAR HEGDE)**

(a) to (d) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing a flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20 with an objective to provide skilling to one crore people under Short Term Training (STT), Recognition of Prior Learning (RPL) and Special Project (SP) across the country for four years i.e. 2016-2020 with an outlay of 12,000 crore.

Under PMKVY 2016-20, as on 24.01.2019, 37.32 lakh (appx.) candidates have been trained under STT (25.25 lakh), RPL (11.27 lakh) and Special Project (0.8 lakh) in the country. Under PMKVY 2016-20 scheme, placement tracking is mandatory. The placement data is reported within 90 days of certification of trained candidate. As per data reported on SDMS, as on 24.01.2019, 21.03 lakh candidates are certified under STT and SPs of PMKVY 2016-20. The number of candidates certified under STT and SPs of PMKVY 90 days prior i.e. 26.10.2018 is 19.39 lakh. Out of these candidates, as on 24.01.2019, 10.64 lakh candidates have been placed in various sectors across the country.

PMKVY 2016-20 has two components known as Centrally Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State- Engagement Component of PMKVY (2016-20).



Under CSCM component of PMKVY 2016-20, there is no provision of State-wise funds allocation. As on 24.01.2019, an amount of Rs. 550 Cr., Rs. 1132.48 Cr. and Rs. 1455.16 Cr. has been disbursed to implementing agency (i.e. NSDC) during FY 2016-17, FY 2017-18 and FY 2018-19, respectively. Further, under CSSM component of PMKVY 2016-20, 25% of the funds and corresponding physical targets of PMKVY 2016-20 has been allocated to the States for the implementation of scheme through State Skill Development Missions. Under this component, after evaluation of proposal received from 36 States/UTs, Ministry has given in-principle approval of a total target of 20.18 lakh candidates and corresponding financial allocation of Rs. 3,050 Cr. for FY 2016-20. Out of which, as on 24.01.2019, funds amounting to Rs. 759.93 Cr. has been already disbursed to State Governments / SSDMs. The State-wise details of in-principle approved physical, and financial allocation and funds disbursed under CSSM component of PMKVY 2016-20 are given at **Annexure**.

(e) PMKVY 2016-20 scheme is for all sections of the society including candidates from hilly, backward, inaccessible tribal and remote areas. Further, some special provisions have been provided for skilling of youth from Special Areas (N-E States, J&K, Himachal Pradesh, Uttarakhand, Andaman & Nicobar Island, Lakshadweep and 35 districts Worst Affected by Left Wing Extremism), such as:

- i. Additional amount equal to 10% of the Base Cost is permitted for Skill Development programmes conducted in 'Special Areas'.
- ii. Complete Boarding and lodging pay-out is provided to candidates undergoing trainings outside of Special Areas.
- iii. Transport costs: Candidates from Special Areas undergoing training outside these Special Areas, to and fro transport cost as per actual and scheme guidelines.
- iv. Post placement support of Rs. 1500 per month per trainee is applicable for special group (women candidates and persons with disability) and special areas (LWE, North East region and J&K) for 2 or 3 month post training depending on placement within or outside the district of the domicile of the candidate.
- v. Special Projects under PMKVY 2016-20: This component permits some deviations from short term training guidelines to promote skilling for vulnerable and tribal communities, remote areas and institutional setting. Some of the key initiatives under PMKVY - Special projects in Special Areas are:
  - Skill Training has been imparted to candidates from Bru, Chakma and Riang tribes in North-East and Katkari and Thakur tribes in Raigad.
  - To promote entrepreneurship through Homestay, management training to women candidates from Nagaland and Arunachal Pradesh have been imparted. Similarly, training in Agriculture sector (Aqua Culture Worker and Mushroom Grower job role) to youth from Mizoram have been also imparted.
  - Training and captive placements of 830 candidates through Industry Partners like Muthoot Fincorp Ltd and GMR Varalakshmi in 8 LWE districts.
- vi. One of the problems observed in the remote areas is the lack of infrastructure available to promote skilling. To open skilling centers in such areas, support is being taken from Indian Army and other Para-Military forces such as Sashastra Seema Bal, Assam Rifles, ITBP, etc.



The State-wise details of in-principle approved physical and financial allocation and funds disbursed, as on 24.01.2019, under CSSM component of PMKVY 2016-20 are given below:

S. No.	State Name	Physical Targets Approval (2016-20)	Funds Approved (2016-20)	Funds Released by MSDE
1.	A & N Islands	4,108	6,32,51,698	2,10,78,767
2.	Andhra Pradesh	64,608	94,74,11,712	28,84,26,464
3.	Arunachal Pradesh	29,510	43,27,34,640	7,21,32,216
4.	Assam	47,258	72,76,40,878	36,95,32,800
5.	Bihar	89,664	1,38,05,74,540	36,81,62,449
6.	Chandigarh	10,288	15,84,06,394	6,15,88,800
7.	Chhattisgarh	48,532	71,16,73,248	13,19,76,000
8.	Dadra & Nagar Haveli	4,000	6,15,88,800	1,10,85,984
9.	Daman & Diu	4,000	6,15,88,800	3,00,24,540
10.	Delhi	81,000	1,24,71,73,200	15,39,72,000
11.	Goa	46,951	72,29,13,937	10,70,25,937
12.	Gujarat	77,824	1,19,82,71,693	35,94,93,826
13.	Haryana	56,036	86,27,97,499	21,56,99,375
14.	Himachal Pradesh	49,499	76,21,46,003	21,55,60,800
15.	Jammu & Kashmir	47,302	72,83,18,354	22,94,18,280
16.	Jharkhand	57,668	88,79,25,730	29,59,64,978
17.	Karnataka	94,164	1,38,08,20,896	21,43,95,135
18.	Kerala	71,450	1,10,01,29,940	22,00,25,988
19.	Lakshwadeep	2,400	3,69,53,280	1,23,17,760
20.	Madhya Pradesh	84,058	1,23,26,26,512	21,46,66,296
21.	Maharashtra	1,67,127	2,57,32,87,845	85,77,62,615
22.	Manipur	32,472	49,99,77,879	24,99,88,939
23.	Meghalaya	33,642	51,79,92,602	12,77,96,760
24.	Mizoram	36,671	56,46,30,721	10,88,73,601
25.	Nagaland	33,021	50,84,30,941	16,94,76,980
26.	Odisha	58,046	89,37,45,871	27,71,49,600
27.	Puducherry	10,619	15,57,17,016	2,59,55,280
28.	Punjab	55,028	80,69,30,592	26,39,52,000
29.	Rajasthan	64,526	94,62,15,130	14,19,35,789
30.	Sikkim	4,900	7,54,46,280	2,00,16,360
31.	Tamil Nadu	1,40,880	2,06,58,64,320	34,43,10,720
32.	Telangana	59,611	91,78,42,489	22,94,64,472
33.	Tripura	36,875	54,07,35,000	8,37,68,100
34.	Uttar Pradesh	1,42,552	2,09,04,00,000	52,26,00,000
35.	Uttarakhand	48,236	74,26,99,339	20,32,43,040
36.	West Bengal	1,23,550	1,90,23,24,060	38,04,64,812
<b>Grand Total</b>		<b>20,18,076</b>	<b>30,50,71,87,839</b>	<b>7,59,93,07,463</b>

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